SEC FACILITATES FUNCTIONING OF INDUSTRIES AND IDENTIFYING OF QUARANTINE FACILITY FOR SEAFARERS

The State Executive Committee meeting decided to facilitate the functioning of the industries and their activity in the State by laying down certain procedures and to identify hotels/hostels apart from identifying availability of similar rooms with religious institutions for setting up of Quarantine facility for Seafarers.

It was decided to issue separate vehicle Stickers each eligible Industrial unit with colour and a QR code trough the Field Managers of IDC to be made available to them by respective Collectors. The same procedure would be applied to the allied services for these units.

This was decided at the State Executive Committee under the Chairmanship of Chief Secretary, Shri Parimal Rai, IAS while taking stock of the Law and Order, Truck movement, relief Shelters and other issue at Forest Bhavan, yesterday.

The Meeting was attended by Principal Secretary, Science and Technology, Shri Puneet Kumar Goel, IAS; Secretary, Transport, Shri S K. Bandari, IAS and Secretary Revenue, amd Member Secretary, SEC & SDMA and others.

The Principal Secretary apprising the SEC about the meeting held with the representative of Industry Associations informed that there are around 4500 industries with about 3-3.5 lakh workers, operating in 23 industrial areas and about 300 industrial units exist outside industrial areas and municipal limits. It was impressed that the Industrial units will have to adhere to all the terms and Conditions mentioned in MHA Consolidated order.

Collectors were directed to start the inspection of the Hotels, which were earlier identified by the Tourism department and to identify availability of similar rooms with religious organisations such as Churches, Temples, etc. to assess their number and suitability to be used as paid Quarantine Facilities for the seafarers.

Secretary, Education was also asked to prepare a list of suitable hostel facilities available with the Educational Institutions in Goa, which can be used for Quarantine purposes for seafarers.

The SEC decided that the Field Manager will issue sticker passes by taking an undertaking in a defined format ensuring compliance to all MHA Guidelines and that the sticker would have to be placed on the vehicle at a conspicuous place and that all the persons which are ferried by the vehicles carrying the stickers should always have ID Cards issued by their industrial units.

Every eligible industrial unit will have to fill a Google form https://forms.gle/SVigsABQJdMGR7pd6) circulated by the industrial Association, data of which would be segregated by the Association as per industrial estate. The list would be

shared with respective Collectors, Field Managers, MD GIDC.

For Industries, outside Industrial Estate, every eligible industrial unit shall fill the same Google form https://forms.gle/SVigsABQJdMGR7pd) circulated by the Industrial Association and indicate the name of the nearest Industrial Estate for collecting their stickers.

Secretary Health informed that the department has been able to procure 1,000 Thermal guns, supply of which is most likely to reach Goa soon and has got additional 4000 Rapid Testing Kits from Govt of India, for screening/rapid testing. No new Covid-19 case has been detected after 3rd April 2020.. SEC agreed to purchase 2,000 Thermal guns and asked the departments to share their demand for Thermal Guns with the Health department. The Government has sanctioned the purchase of Rapid Testing kits out of DMF with North District.

The SEC asked Collectors to assess the utilisation of paramedics deployed on borders, for rationalising their deployment, so that some of them could be shifted back for duty at the RMDs/Sub-centres as the Secretary Health informed that all RMDs and Sub-centres have been operationalised, as planned.

The SEC also decided to work out a mechanism for pooling of tourists in some limited hotels, as there are tourists spread across Goa in different hotels in small numbers to ease operations for the hotels.

Commissioner, Excise was directed to seal the premises/godowns of wholesalers till the lockdown period and in case of any complaint against retailers is received, similar action be taken against them as per law as SEC had received few complaints regarding clandestine sale of liquor.

Director, Panchayat informed the SEC that pre-monsoon and disinfection work is going on in all Panchayats. The department has also issued instructions for use of Rs. 25,000 by each of the 105 weaker panchayats, to help them carry out immediate relief work.

The SEC gave the go ahead for the module of web-based service for monitoring the movement of goods vehicles after doing a pilot with some changes.

DI/NB/ JA/AP/GJG/GG/2020/1886

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